NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. CA 215/2021 In CP 841/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Mr. Ketan Mehta
V/s
Fredun Pharmaceuticals Ltd & Ors

APPEARANCES: -
FOR THE PETITIONER : Absent
FOR THE RESPONDENT : Adv. Rahul D. Oak (R-1 to 4)

Section: 58(3) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **31.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish